

SHRI SAMAR GUHA : I shall quote the relevant portion: 12.47 hrs.

"PSP leader from West Bengal, Shri Samar Guha, pleaded for the Governor, Shri Dharam Vira, in Lok Sabha in Delhi. The role that he played in giving cover to Shri Dharma Vira could not have been excelled perhaps by the Congress members even. . ."

SHRI NATH PAI : Disgraceful.

SHRI SAMAR GUHA : "Samar Guha is fortunate that there was no election for the Lok Sabha during the mid-term poll; otherwise, his condition would have been the same as is that of Shri Nishid Kundu—there was no doubt about this. Nevertheless, his role in Lok Sabha in support of Dharma Vira will not be forgotten by the people of West Bengal during the time of coming general election."

SHRI NATH PAI : This is more than a *prima facie* case; this is character assassination.

DR. RANEN SEN : It is a compliment given to him.

MR. SPEAKER : The facts are not there. He wanted to make a personal explanation the next day to correct a likely wrong impression of what he said on the previous day. I permitted him to make it. His point is that the facts are not clearly given but something against him has been put in that paper.

Anyway, let us find out. It is not that we are going to punish him. Let us find out what he has to say.

SHRI HEM BARUA (Mangaldai) : It is Shri A. K. Sen's paper. It has the authority to write nonsense.

PAPFRS LAID ON THE TABLE

MR. SPEAKER : The Finance Minister.

श्री जार्ज फरनेन्डीज : (बम्बई दक्षिण) : अध्यक्ष महोदय, मैंने एंग्लो के बारे में प्राप से निवेदन किया था।

Decisions on ARC report on Finance, Accounts Audit.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : I beg to lay : on the Table—

A statement (Hindi and English Versions) of decisions of Government on certain recommendations of the Administrative Reforms Commission in their Report on "Finance, Accounts and Audit." [Placed in Library See No. LT-432/69]

Report and accounts on Central Institute of English

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : I beg to lay on the Table—

A copy of the Report on the activities of the Central Institute of English, Hyderabad, for the year 1967-68 along with the Audited Accounts. [Placed in Library. See No. LT-433/69]

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Vote on Account) Bill, 1969, which was passed by the Lok Sabha at its sitting held on the 14th

[Secretary]

March, 1969, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

PRESIDENT'S ASSENT TO BILL

SECRETARY : Sir, I also lay on the Table the Public Employment (Requirement as to Residence) Amendment Bill, 1969 passed by the Houses of Parliament during

the current session and assented to by the President since a report was last made to the House on the 18th February, 1969.

12.48 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER : The committee on Absence of Members from the Sitting of the House in their Ninth Report have recommended that leave of absence to be granted to the following members for the periods indicated in the Report as under.

(1) Shri Erasmo de Sequeira	11th November to 20th December, 1968 (Sixth Session).
(2) Shrimati Vijaya Raje	11th November to 20th December, 1968 (Sixth Session).
(3) Shri V. Y. Tamaskar	11th November to 20th December, 1968 (Sixth Session).
(4) Shri Abdul Ghani Dar	19th February to 14th March, 1969 (Seventh Session).
(5) Maulana Ishaq Sambhali	19th February to 15th March, 1969 (Seventh Session).
(6) Shri Mohammad Yusuf	19th February to 11th March, 1969 (Seventh Session).
(7) Shri Ram Sewak Yadav	17th February to 16th April, 1969 (Seventh Session).
(8) Maharani Vijayamala Rajaram Chhatrapati Bhonsale	17th February for 18th March, 1969 (Seventh Session).
(9) Shri Mahadevappa Rampure	19th February to 1st April, 1969 (Seventh Session).
(10) Shri Piloo Mody	25th February to 28th March, 1969 (Seventh Session).
(11) Shri Pashabhai Patel	17th February to 22nd March, 1969 (Seventh Session).

I take it that the House agrees with the recommendations of the Committee.

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : The members will be informed accordingly.

12.49 hrs.

STATEMENT BY MEMBERS UNDER DIRECTION 115 AND MINISTERS REPLY THERETO

SHRI E. K. NAYANAR (Palghat) : Mr. Speaker Sir, during the question Hour on